

Confidential Reports

825. Shri Bhagwat Jha Azad: Will the Minister of Home Affairs be pleased to state:

(a) whether the confidential reports in Government departments are written in Calendar year ending with December; and

(b) if so, why in the C.P.W.D. the same are written at the end of the financial year?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). The instructions are that the confidential reports in every department should be recorded annually, preferably for the financial year. But the departments are free to prescribe the financial year, or the calendar year for this purpose, according to their special requirements. Actually, the C.P.W.D. are maintaining the reports of Engineers and Architects for the financial year and those of other officers for the calendar year according to a long standing convention of that department.

Age-limit for Vice-Chancellors

826. Shri Yashpal Singh: Will the Minister of Education be pleased to state:

(a) whether there is any proposal under consideration of Government to fix the age-limit for the Vice-Chancellors of Universities; and

(b) if so, when a decision will be taken in the matter?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The Government is considering the whole question of the appointment of Vice-Chancellors of Universities and in this connection is awaiting the report of Model Act for Universities Committee set up by the Ministry. Appropriate action will be taken after the receipt of the report of the Committee which is expected shortly.

Burglary at Calcutta Art Gallery

827. Maharajkumar Vijaya Ananda: Will the Minister of Education be pleased to state:

(a) whether Government have completed the investigation in connection with the burglary that took place in August, 1962 in the Art Gallery in Calcutta;

(b) the reasons for the delay in the investigation;

(c) whether the culprits have been apprehended; and

(d) the punishments awarded to the culprits?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) and (b). The investigation of the case was closed in November, 1963 by the Calcutta Police as their efforts to recover the stolen articles did not yield any result. There was no delay on the part of the Board of Trustees as the matter was reported to the Police immediately after the theft.

(c) No, Sir.

(d) Does not arise.

Oceanic Research

828. Maharajkumar Vijaya Ananda: Will the Minister of Education be pleased to state:

(a) how far the Indian National Committee on Oceanic Research has been successful in the field of physical and biological oceanography and meteorology during 1963-64; and

(b) whether the Committee has made any additions to 'INS Kistna' and 'R.V. Baruna' which are already doing useful research work so as to intensify the research work as contemplated by them?

The Minister of Education (Shri M. C. Chagla): (a) The Indian National Committee on Oceanic Research has framed the National Programme in Oceanography which is being executed in connection with India's parti-